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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1353/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES: Fourth Dimension Solution Limited
V/s.
Ricoh India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. Phiroz Mehta Adv.

Mr. Harminder Chawla Adv.

Sidhartha Datta Adv.

Ajay Purohit

For Petitioner

Mr. Janak Dwarkadas, Sr. Adv.

Mr. Dnyan Madon, Sr. Adv.

Ms. Ritu Bhalla, Adv.

Ms. Meghna Rajadhyaksha, Adv.

Mr. Yajun Mittal, Adv.

Mr. Pulkitesh Dutt, Adv.

for Shantel Amarchand &
Mangaldas & Co. for
Respondent

For Respondent

Kajumittal

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ORDER

CP No. 1353/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter on **29.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)